

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1171(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018.**

**NAME OF THE COMPANY: M/s. Shyamala Raghunathan V/s. Maxx Metals
Pvt. Ltd**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Counsel for the Petitioner

ORDER

Ld. Counsel appearing on behalf of the Operational Creditor submits that she shall be submitting documents in support of the services rendered for the Corporate Debtor. To come up on 28th September, 2018



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**